

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 231 of 2014

Dated : 13th October, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

BSES Yamuna Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Aashish Gupta
Mr. Dushyant Manocha**

Counsel for the Respondent (s):

ORDER

Issue notice. Dasti service is permitted. Post the matter on

28.10.2014.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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